

question of setting up the Administrative Tribunals is under consideration of the Government.

Review of Sixth Plan

6202. SHRI MADHAVRAO SCINDIA: Will the Minister of PLANNING be pleased to state:

(a) whether the Sixth Five Year Plan 1978—83 has been reviewed in the context of the progress made so far in its implementation;

(b) if so, what was the annual rate of growth achieved under the Plan during 1978-79 and 1979-80, in respect of industrial and agricultural production, and how it compares with the targets laid down in the plan;

(c) what was the actual rate of growth in respect of *per capita* income and GNP during these years and how far it fell short of the targets; and

(d) whether Government propose to lay down revised targets in respect of these and other aspects for the rest of the plan period; if so, the details in this regard?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) The Government has decided to give up the 1978—83 draft Plan and to formulate a new Sixth Five Year Plan for the period 1980—85.

(b) to (d). Do not arise.

Activities of Invention Promotion Board

6203. SHRI A. NEELALOHITHA-DASAN: Will the PRIME MINISTER be pleased to state:

(a) what are the activities of Invention Promotion Board;

(b) whether a new invention has been brought to the notice of the Board; and

(c) the procedure being adopted by the Board to assess it?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI

C. P. N. SINGH): (a) The Invention Promotion Board was merged with the National Research Development Corporation (NRDC) of India, 1973. The activities of NRDC now include the giving of prize awards and financial assistance to inventors for development of novel/interesting/technically feasible/commercially viable ideas; providing guidance to inventors in their patenting problem; holding invention essay and talent contests and publishing of monthly journal "Awishkar" (in Hindi) and "Invention Intelligence" (in English).

(b) During the year 1979-80, 114 cases were received for prize awards and 87 cases were received for financial assistance. During the same year 17 prizes were awarded and financial assistance was provided in 4 cases.

(c) NRDC receives applications from inventors about their inventions and these are first examined by NRDC. Thereafter, they are referred to experts in the field for an assessment following which the matter is placed for consideration and decision before the Prize Award and Financial Assistance Committee. Prize Awards are announced on the occasion of the Republic Day and Independence Day.

Filling up of Higher Posts by IPS Officers rather than by BSF Officers

6204. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is a move to draft IPS Officers to the BSF for filling certain higher posts;

(b) if so, whether Government have assured that the IPS Officers have undergone the same type of vigorous training or orientation as the cadre officers of the BSF before taking their assignments in this Force; and

(c) if not, the reasons for which Government would like to have IPS Officers on deputation by disregarding the available talent in the BSF itself?